

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1556
ANSWERED ON 12/12/2023**

STATUS OF PMAY-G

1556. SHRI DINESH CHANDRA YADAV:

SHRI KAUSHALENDRA KUMAR:

SHRI SANTOSH KUMAR:

SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds released by the Union Government to the State of Bihar under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) erstwhile Indira Awaas Yojana so far during each of the last five years;**
- (b) the time by which the outstanding amount under the said yojana is likely to be released;**
- (c) the present status of the said yojana in Bihar;**
- (d) whether the Government has reviewed the status and progress of the said yojana and if so, the details thereof;**
- (e) the number of applications pertaining to Bihar pending as on date under the said Yojana; and**
- (f) the time by which the pending applications are likely to be processed?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

- (a) Under the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), a total of Rs. 26,615.65 Crore has been released as Central share and state of Bihar has incurred expenditure of Rs. 41,545.80 crore (including State share) during the last 5 years. The year-wise details are as under:**

(Rs. in crore)

2018-19		2019-20		2020-21		2021-22		2022-23	
Central Share released	Funds utilized	Central Share released	Funds utilized	Central Share released	Funds utilized	Central Share released	Funds utilized	Central Share released	Funds utilized
4449.32	5602.95	4902.97	8265.94	6683.93	10004.40	3082.22	5954.44	7497.21	11718.07

(b) The Ministry has already released full and final central share of funds to the State of Bihar in the last financial year i.e. 2022-23 and as on date there is no outstanding amount to be released to the State of Bihar under the PMAY-G.

(c) As on 06.12.2023, against a target of 37,01,982 houses under the PMAY-G, the State has sanctioned 37,01,750 houses, issued 1st installment to 37,00,105 houses and completed 36,40,234 houses. Out of total 3,13,226 Indira Awaas Yojana (IAY) houses pending for completion in the country, 2,29,460 IAY houses are pending in the state of Bihar for completion.

(d) Review of implementation of PMAY-G is an ongoing process. The Scheme is reviewed through Performance Review Committee Meetings, Common Review Mission, Area Officers Schemes, District Development Co-ordination and Monitoring Committee named as "DISHA" Committee, Reports of National Level Monitors etc. besides regular field visits by the officers of the Ministry. Two PRC meetings have been held so far with all the State/UTs in the present Financial Year i.e. 2023-24. Further the progress of the PMAY-G in the country as on 06.12.2023 is as under:

Target Allocated by the Ministry	Houses Sanctioned by the States/UTs	1 st Installment released	Total houses Completed
2,95,00,000	2,94,20,211	2,79,27,212	2,50,67,838

(e) & (f) Under PMAY-G, the beneficiaries have been identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011. After due verification by the Gram Sabha and completion of Appellate Process, Gram Panchayat-wise Permanent Wait List (PWL) is prepared. The auto generated priority list of households from SECC, 2011 database was provided to the States/Union Territories (UTs) for conducting Gram Sabha meetings to finalize the PWL. As on 01.12.2023, a total of 2.04 crore

households have been identified and included in PWL from SECC, 2011. Further, the details of such households who claimed to be left out from the SECC 2011 based PWL and eligible for inclusion in PWL, have been captured in the Awaas+ Survey, 2018. The Survey was conducted during January, 2018 to 7th March, 2019. In this exercise, the States/UTs have uploaded details of additional households. In order to fill the gap of 91 lakh houses (2.95 crore -2.04 crore), Awaas+ data is being utilized. Out of this, a target of 91 lakh has been allocated to the States/UTs till date from finalised Awaas+ , 2018 list.

The full and final targets have already been allocated to the State of Bihar and there is no proposal pending for allocations of the targets to the States/UTs including Bihar. No application from households is required under PMAY-G as beneficiaries are identified from PWL of PMAY-G based on SECC 2011 and finalized Awaas+, 2018 list.
